

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 792
ANSWERED ON 17.09.2020

KALESHWARAM PROJECT

792. SHRI BANDI SANJAY KUMAR

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government of Telangana has escalated the cost of Kaleswaram Project and if so, the details of the revised cost estimated to complete the project;
- (b) whether the Union Government had sought any clarification for not completing the project as per the schedule if so, the details of the reasons specified by the State Government and if not, the details of penal action being considered to be taken against the State Government; and
- (c) whether the State Government had followed due procedure in awarding work contract for construction of works and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (c) Water Resources Projects are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priorities. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to encourage sustainable development and efficient management of water resources through various schemes and programmes as per the guidelines of such schemes.

Advisory Committee of the then MoWR, RD & GR (now DoWR, RD & GR, Ministry of Jal Shakti) accepted the estimated cost of Kaleswaram project at Rs.80190.46 Cr (2015-16 Price Level) in June, 2018. It is planned for completion by 2020-21. Further, the Govt of Telangana has intimated that the cost of the project has been revised to Rs.88557.44 Cr due to price variation in fuel, cement, steel, variations as per actual execution and implementation of GST, etc.

The Kaleswaram project is being executed by the State Govt of Telangana from their own resources. As informed by the State Govt, the package works of the project are awarded duly following the e-procurement tender procedure maintaining full transparency. Some of barrages have been completed. The work of distributory network is in progress and planned to be completed as per schedule so as to accrue the benefits to the command area starting from December, 2020.
